

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 192/252/ND/17**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.12.2017**

**NAME OF THE COMPANY: Shri Madan Real Estate Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner: Mr. Manish Gupta, PCS

For the Respondent: Mr. Manish Raj, CP for ROC, Delhi

Ms. Lakshmi Gurung, Standing Counsel for the  
Income Tax Department with Ms. Easha Kadian,  
Advocate

**ORDER**

Further time is prayed for by the Standing Counsel for the Income Tax  
Department to file the reply.

Last opportunity is granted.

To come up on 21<sup>st</sup> December, 2017.



**(S. K. Mohapatra)  
Member (T)**



**(Ina Malhotra)  
Member (J)**